

Dt. 28.07.2003.

At request 4 weeks
tail is allowed for
filing of rejoinder. Ad.
to 26.08.03.

[Signature]
Vikash Chandra
Member (T)

26-9-03

Call on 16.9.03 for filing rejoinder.

[Signature]
Member (T)

Dt. 16.09.2003.

Heard Mr. S.B. Mohanty, Learned
counsel for the Applicant, who by filing
a memo dt. 16.09.2003 has prayed
for permission to withdraw the matter
as the Applicant does not intend to
pursue the same. In view of the above,
permission is granted to withdraw this
CA and the CA is disposed of as
withdrawn. Mr. V.B. Mohapatra, Ld. Asst.
appearing for the Respondents is
Present & heard. No costs.

[Signature]
Vikash Chandra
Member (T)

1. Copy of counter
of A served
as per memo of
receipt filed.
2. Rejoinder not
filed.

DS
25/7/03 Bench

Rejoinder now filed.

DS
25/8/03 Bench.

Rejoinder not
filed.

DS
15/9/03 Bench

Free copies of
final order
dt. 16.9.03 issued
to counsel for
both sides.

DS
28/9/03

[Signature]
S.B. Mohanty